

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. HOME-SW/32/2021-08-HOME dated 30.06.2021

GOVERNMENT ORDER NO:- 3686 -JK (LD) of 2021
DATED:- 02 - 07 - 2021

Sanction is hereby accorded to the appointment of Officer of Home Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 02.07.2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Home Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 3686 -JK(LD) of 2021 dated 02.07.2021

S.No	Title of the Case	OIC
1.	SWP No. 1344/2009 titled Brig karan Singh Kotwal (retd) V/s State and Ors	Col Bhupinder Singh, Zila Sainik Welfare Officer, Jammu.
2	Contempt No. 532 of 2018 in SWP No. 720/2018 MP No 01/2018 titled Atiq-ul-Rehman V/s State and Ors	
3	SWP No. 724 of 2018 titled Peshwari Singh V/s State and Ors	
4	Contempt No. 314 of 2019 in SWP No. 213 of 2018 titled Nisha Sharma v/s State and Ors	
5	SWP No. 34/2007 titled Capt Om Prakash Raina V/s State and Ors	
6	T.A 3775/2020 titled Som Nath Sharma & Ors Vs U.t of J&K and Ors	
7	T.A 2820/2021 titled Madan Mohan Singh vs J&K and ors	
8	T.A2002/2021 titled Rifat Ara and Nisha Sharma V/s J&K and Ors	
9	T.A 1870/2021 titled Ahmadullah Khan V/s J&K and Ors	
10	O.A No. ----/2020 titled Ahmadullah Khan Vs U.T of J&k an Ors	
11	T.A 5411/2021 titled Veena Sharma V/s J&K and Ors	
12	Contempt No. CP/27/2021 titled Virender Singh Vs J&k.	
13	SWP NO. 458/2016 titled Maj B.L Shamra (Retd) V/s State and Ors.	
14	Suit Titled Sunil Suri Vs ZSWO and Ors.	


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